

CA 138/88

5-7-94

Hon. Mr S. Das Gupta, Jm.

Hon. Mr T. L. Vema, Jm.

Have for the applicant on
2 earlier occasions also i.e.
on 6.12.93 and 28.6.94
have appeared on behalf
of the applicant. It appears
that the applicant has
lost his interest in his
Case. ~~ask~~ ~~stated~~ rule the
Case is dismissed in default.

Th
J.M.

Ain.